GOVERNMENT OF INDIA MINISTRY OF FINANCE

DEPARTMENT OF ECONOMIC AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 5252 TO BE ANSWERED ON MONDAY 04th April, 2022 [Chaitra 14, 1944 (Saka)]

"Share in Central Taxes"

No. 5252. Shri Kuruva Gorantla Madhav:

Will the Minister of Finance be pleased to state:

- (a) whether the Government is aware that Andhra Pradesh lost Rs. 7,780 crores on account of State's share in central taxes in 2021-21 due to Covid-19 pandemic;
- (b) If so, whether the Government has decided to take steps to make up for the lost share in central taxes for Andhra Pradesh; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

- (a) Government releases States' Share/Tax Devolution of the shareable Net Proceeds as per the accepted recommendations of Finance Commission during its award period. Accordingly, Tax Devolution to the extent of Rs. 24,460.59 crore was made during the financial year 2020-21 to Government of Andhra Pradesh. Hence, there is no shortfall to Government of Andhra Pradesh due to Covid-19 pandemic.
- (b) No, Sir.
- (c) Does not arise.
